


F.No. XIV/2/2003/Conf/CESTAT/ Admn
CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066

Dated : 18.12.2024

C I R C U L A R

Pursuant to Ministry of Personnel, Public Grievances & Pension Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2024 as on 01.01.2025 in the enclosed proforma latest by 31.01.2025.

Yours faithfully,



(Monika Devi)
Technical Officer (Admn)

Encls :As above

Copy to :-

- 1.SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assis Registrars/TO/AO/SPS/Court Masters/Accountant/LIA/HT/HC,- including all Regic Benches, CESTAT
- 2.Office Copy/Guard file/website.

Statement of Immovable Property Return for the year _____

1. Name of Officer (in full) and service _____
to which the officer belongs _____

2. ~~Category~~
(in case of IAS officers) _____

3. Present post held : _____

4. Present Pay _____

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant "	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8